## GOVERNMENT OF INDIA STATISTICS AND PROGRAMME IMPLEMENTATION LOK SABHA

UNSTARRED QUESTION NO:3121 ANSWERED ON:30.08.2012 REVIEW OF MPLAD SCHEME Rani Killi Krupa

## Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the working of the Member of Parliament Local Area Development Scheme (MPLADS) has been reviewed/is proposed to be reviewed by the Government;
- (b) if so, the details thereof;
- (c) whether the State Governments have not prepared any special mechanism for review and implementation of the recommendations received under MPLADS;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether any guidelines have been issued to the State Governments with regard to the procedure to be followed in the implementation of MPLAD projects; and
- (f) if so, the details thereof?

## **Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE), IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a)&(b) Apart from regular reviews of implementation of the Member of Parliament Local Area Development Scheme (MPLADS) in the States, the Ministry reviews implementation of the scheme twice in a year with Nodal Secretaries of the State/UT Governments.
- (c)&(d) As per the MPLADS guidelines, a committee under the Chairmanship of the Chief Secretary/Development Commissioner/ Additional Chief Secretary is required to review progress of implementation of MPLAD Scheme with the District Authorities and MPs.
- (e)&(f) Works to be executed under MPLAD Scheme are governed by a set of guidelines last revised in August, 2012. These guidelines lay the broad principles & the eligible works, and the District Authorities are required to follow the procedure of the State/UT Government concerned while executing these works.